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O A 1117/90

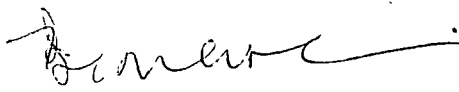
(3)

Applicant through counsel Shri A.K. Pattak


On behalf of the respondents Shri
P.M. Ramchandani, Sr. Counsel is
present.

Learned Counsel for the applicant
stated that he wishes to withdraw the
O.A. Shri Ramchandani, who appears
for the respondents states that he has
no objection to grant the prayer
asked by the applicant.

This Case is, therefore, dismissed
as withdrawn.


(B.C. Mathur)
Vice-Chairman

4.9.1990


(Amitar Banerji)
Chairman.

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